

**Rochnama Details**

Civil Register No.16-A-Diary  
IN THE COURT OF: ACJM-VI cum SubJudge-VII  
Before: Sri Jyoti Kumar Kashyap  
Dated 01-02-2022

S.N	Case No.	Purpose of Proceedings	Next/Disposal Date
1	CRI. CASE/17700/2014	Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :----	Next Date of Hearing :20-04-2022
2	CRI. CASE/18655/2015	Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :----	Next Date of Hearing :20-04-2022
3	CRI. CASE/20412/2015	Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :----	Next Date of Hearing :20-04-2022
4	CRI. CASE/368/2016	Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :----	Next Date of Hearing :20-04-2022
5	CRI. CASE/1211/2016	Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :----	Next Date of Hearing :20-04-2022
6	CRI. CASE/1424/2016	Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :----	Next Date of Hearing :20-04-2022
7	CRI. CASE/1515/2017	Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :----	Next Date of Hearing :20-04-2022
8	CRI. CASE/2441/2017	Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :----	Next Date of Hearing :20-04-2022
9	CRI. CASE/1181/2020	Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :----	Next Date of Hearing :20-04-2022
10	CRI. CASE/1506/2020	Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :----	Next Date of Hearing :20-04-2022
11	CRI. CASE/1534/2020	Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :----	Next Date of Hearing :20-04-2022
12	CRI. CASE/1685/2020	Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :----	Next Date of Hearing :20-04-2022
13	Cr. Case Complaint (P)/187/2020	Order Passed: Stage :Soleman Affirmation (S.A) Sub Satge :----	Next Date of Hearing :29-03-2022
14	Cr. Case Complaint (P)/20/2021	Order Passed: Stage :Soleman Affirmation (S.A) Sub Satge :----	Next Date of Hearing :29-03-2022
15	CRI. CASE/16913/2014	Order Passed: Stage :Final Form Sub Satge :----	Next Date of Hearing :20-04-2022
16	CRI. CASE/16635/2014	Order Passed: Stage :Final Form Sub Satge :----	Next Date of Hearing :20-04-2022
17	Cr. Case Complaint (P)/8705/2014	Order Passed: Stage :Enquiry & Witness Sub Satge :----	Next Date of Hearing :29-03-2022
18	Cr. Case Complaint (P)/537/2018	Order Passed: Stage :Enquiry & Witness Sub Satge :----	Next Date of Hearing :29-03-2022
19	Cr. Case Complaint (P)/728/2018	Order Passed: Stage :Enquiry & Witness Sub Satge :----	Next Date of Hearing :29-03-2022
20	CRI. CASE/9586/2013	Order Passed: Stage :Appearence Sub Satge :----	Next Date of Hearing :18-04-2022
21	Cr. Case Complaint (P)/3796/2013	Order Passed: Stage :Appearence Sub Satge :----	Next Date of Hearing :18-04-2022
22	CRI. CASE/10285/2013	Order Passed: Stage :Appearence Sub Satge :----	Next Date of Hearing :18-04-2022
23	CRI. CASE/14956/2014	Order Passed: Stage :Appearence Sub Satge :----	Next Date of Hearing :18-04-2022
24	CRI. CASE/7053/2013	Order Passed: Stage :Appearence Sub Satge :----	Next Date of Hearing :18-04-2022

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S.N	Case No.	Purpose of Proceedings	Next/Disposal Date
25	Cr. Case Complaint (P)/6181/2014	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :18-04-2022
26	Cr. Case Complaint (P)/3659/2013	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :18-04-2022
27	CRI. CASE/11065/2013	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :18-04-2022
28	CRI. CASE/9282/2013	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :18-04-2022
29	CRI. CASE/8634/2013	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :18-04-2022
30	CRI. CASE/8868/2013	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :18-04-2022
31	CRI. CASE/9002/2013	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :18-04-2022
32	Cr. Case Complaint (P)/6439/2014	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :18-04-2022
33	Cr. Case Complaint (P)/6433/2014	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :18-04-2022
34	CRI. CASE/8038/2013	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :18-04-2022
35	CRI. CASE/5696/2013	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :18-04-2022
36	CRI. CASE/506/2018	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :18-04-2022
37	CRI. CASE/644/2018	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :18-04-2022
38	Cr. Case Complaint (P)/56/2004	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :18-04-2022
39	CRI. CASE/2037/2018	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :18-04-2022
40	Cr. Case Complaint (P)/585/2015	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :29-03-2022
41	Cr. Case Complaint (P)/756/2015	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :29-03-2022
42	Cr. Case Complaint (P)/772/2015	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :29-03-2022
43	Cr. Case Complaint (P)/1109/2017	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :29-03-2022
44	CRI. CASE/6340/2013	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :29-03-2022
45	CRI. CASE/6190/2013	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :29-03-2022
46	CRI. CASE/9749/2013	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :29-03-2022
47	CRI. CASE/11614/2014	Order Passed: Stage :WITNESS Sub Satge :----	Next Date of Hearing :03-03-2022
48	Cr. Case Complaint (P)/6799/2014	Order Passed: Stage :REPORT Sub Satge :----	Next Date of Hearing :29-03-2022

**Roznama Details**

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S.N Case No.	Purpose of Proceedings	Next/Disposal Date
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<b>No. of Cases Heard</b>	<b>48</b>
<b>No. of Cases listed</b>	<b>48</b>
<b>No. of Witness Examined</b>	
<b>No. of Cases Disposed</b>	<b>0</b>
<b>No. of IA.s Disposed</b>	
<b>No. of Cases Contested</b>	
<b>No. of Cases Uncontested</b>	
<b>No. of M.O.s marked</b>	
<b>No. of Exhibits Marked</b>	
<b>No. of Cases in Mediation</b>	
<b>No. of Cases in Arbitration</b>	
<b>No. of Cases in Lok Adalat</b>	
<b>No. of Cases in Conciliation for ADR</b>	
<b>No. of Cases Adjourned</b>	<b>0</b>

**Presiding Officer**